

ITEM NO.3

COURT NO.2

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 13029/1985

M.C. MEHTA

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IN RE: CROP BURNING

AND

I.A. NO. 197969/2023 (APPLN. SEEKING EXTENSION OF ORDER DT.
06.09.2022 ON BEHALF OF M/O PETROLEUM AND NATURAL GAS)

ONLY" IN W.P.(C) NO. 13029/1985 IS LISTED.

"ONLY" NAME OF THE FOLLOWING ADVOCATES MAY BE TREATED TO HAVE BEEN
SHOWN IN THE LIST:

MR. HARISH N. SALVE, SR. ADVOCATE (A.C.) (NP)

MS. APARAJITA SINGH, SR. ADVOCATE (A.C.)

MR. A.D.N. RAO, SR. ADVOCATE (A.C.)

MR. SIDDHARTHA CHOWDHURY, ADVOCATE (A.C.)

PETITIONER-IN-PERSON

MR. G.S. MAKKER,

MR. AMRISH KUMAR,

MR. SANJAY KR. VISEN,

MR. KAMLENDRA MISHRA,

MR. AJAY PAL,

MR. SANDEEP KR. JHA

MR. JYOTI MENDIRATTA, ADVOCATES

MR. DEEPAYAN MANDAL,

MR. DIVYA ROY, ADVOCATE

MR. R.D. UPADHYAY, ADVOCATE

MR. AJIT PUDUSSERY, ADVOCATE

MR. MUNAWAR NASEEM, ADVOCATE

MS. BINA GUPTA, ADVOCATE

M/S KHAITAN AND CO.,

MR. SENTHIL JAGDEESAN,

Mr. MUNAWWAR NASEEM, ADVOCATES)

Date : 31-10-2023 This petition was called on for hearing today.

CORAM :

**HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE SUDHANSHU DHULIA
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA**

**MR. A.D.N. RAO, SR. ADVOCATE (A.C.)
MS. APARAJITA SINGH, SR. ADVOCATE (A.C.)**

For Parties

Applicant-in-person

Petitioner-in-person

**Dr. Manish Singhvi, Sr. Adv.
Mr. Sandeep Kumar Jha, AOR
Ms. Shubhangi Agarwal, Adv.**

**Mrs. Aishwarya Bhati, A.S.G.
Mr. Amrish Kumar, AOR
Mrs. Suhasini Sen, Adv.
Mr. Rajesh Kumar Singh, Adv.
Mr. Shubhranshu Padhi, Adv.
Mrs. Archana Pathak Dave, Adv.**

**Mr. P. K. Jain, AOR
Mr. Ramesh Babu M. R., AOR
Mr. Rajesh Kumar Chaurasia, AOR**

**Ms. Aishwarya Bhati, A.S.G.
Mr. Gurmeet Singh Makker, AOR
Ms. Suhasini Sen, Adv.
Mr. Rajesh Kumar Singh, Adv.
Mr. S. S. Rebello, Adv.
Mr. Subhranshu Padhi, Adv.
Ms. Archana Pathak Dave, Adv.
Mr. Wasim Qadri, Adv.
Ms. Ruchi Kolhi, Adv.**

**Mr. Mukesh Kumar Maroria, AOR
Mr. K. R. Sasiprabhu, AOR
Mrs. K. Sarada Devi, AOR**

**Mr. Lokesh Sinhal, Sr. A.A.G.
Mr. B.k. Satija, A.A.G.
Mr. Rahul Khurana, Adv.
Mr. Sanjay Kumar Visen, AOR
Ms. Suvarna Singh, Adv.**

Mr. Rajiv Ranjan Dwivedi, AOR

Mr. Lokesh Sinhal, Sr. A.A.G.

Mr. B.k. Satija, A.A.G.

Dr. Monika Gusain, AOR

Mr. T. V. Ratnam, AOR

Mr. Balaji Srinivasan, AOR

Ms. Ruchi Kohli, AOR

Ms. Manjula Gupta, AOR

Mr. S. S. Shroff, AOR

Mr. Sushil Kumar Jain, AOR

Mr. Aniruddha Deshmukh, AOR

Mr. Alok Gupta, AOR

M/S. Khaitan & Co., AOR

Mr. Surya Kant, AOR

Mrs. B. Sunita Rao, AOR

Mr. Abhishek, AOR

Mr. Ravindra Bana, AOR

Mr. R. P. Gupta, AOR

Mr. P. Parmeswaran, AOR

Mr. Mohit D. Ram, AOR

Mr. Sarvam Ritam Khare, AOR

Mr. Satya Mitra, AOR

M/S. M. V. Kini & Associates, AOR

Mr. Pramod Dayal, AOR

Mr. Parijat Sinha, AOR

M/S. Saharya & Co., AOR

Mr. Rakesh Kumar-i, AOR

M/S. S. Narain & Co., AOR

Mr. Sandeep Narain, Adv.

Ms. Kanak Malik, Adv.

Mr. Chirag M. Shroff, AOR

Mr. Pavan Kumar, AOR

Mr. Praveen Swarup, AOR

Mr. Ajay Bansal, Adv.

Mr. Praveen Swarup, Adv.

Mr. Gaurava Yadava, Adv.

Mr. Devesh Maurya, Adv.

Ms. Pratishtha Majimdar, Adv.

Mr. Ravi Kumar, Adv.

Ms. Archana Sharma, Adv.
Mr. Rajatdeep Sharma, Adv.

Mr. Prashant Kumar, AOR
Mr. Ejaz Maqbool, AOR
Ms. Hemantika Wahi, AOR
Ms. Binu Tamta, AOR
Mr. E. C. Agrawala, AOR

Mr. Rajat Navet, Adv.
Mr. Shashi Kant, Adv.
Mr. Pradeep Kumar Bakshi, AOR

Mr. Ashok Mathur, AOR
Mr. V. K. Verma, AOR
Mr. Radha Shyam Jena, AOR
Mrs. Bina Gupta, AOR

Mr. Nishant Sharma, Adv.
Mr. Rakesh K. Sharma, AOR

Ms. Sujeeta Srivastava, AOR
Mr. Ajit Pudussery, AOR
Mr. Mukesh K. Giri, AOR
M/S. Parekh & Co., AOR
Mr. Sudhir Mendiratta, AOR
Mrs. Anil Katiyar, AOR
Mr. Hardeep Singh Anand, AOR
Mr. Sandeep Narain, AOR
Mr. Anil Kumar Jha, AOR
Mr. Sushil Kumar Singh, AOR
Mrs. Rani Chhabra, AOR
Mr. G. Prakash, AOR
Ms. Shalini Kaul, AOR

Mr. Nishe Rajen Shonker, AOR
Mrs. Anu K Joy, Adv.
Mr. Alim Anvar, Adv.

Ms. Nandini Gidwaney, AOR
Mr. Shri Narain, AOR
Mr. Umesh Kumar Khaitan, AOR
Mrs. Priya Puri, AOR
Ms. Pritha Srikumar Iyer, AOR
Mr. Shekhar Kumar, AOR

Mr. Vipin Nair, AOR
Mr. P.b. Suresh, Adv.
Mr. Arindam Ghosh, Adv.

Ms. Nidhi Mohan Parashar, AOR
Mr. P. Parmeswaran, AOR
Mr. Nitin Saluja, AOR
Mr. Deepayan Mandal, AOR
Ms. Shalu Sharma, AOR

Mr. Sumeer Sodhi, AOR
Mr. Chaitanya Sharma, Adv.

Ms. Neeru Vaid, AOR
Ms. Jaikriti S. Jadeja, AOR

Ms. K. Enatoli Sema, AOR
Ms. Limayinla Jamir, Adv.
Mr. Amit Kumar Singh, Adv.
Ms. Chubalemla Chang, Adv.
Mr. Prang Newmai, Adv.

Mr. Rishi Malhotra, AOR
Mr. Prakash Ranjan Nayak, AOR
Mr. Satya Mitra, AOR

Mr. Prasanna S., AOR

Ms. Mithu Jain, AOR

Ms. Asha Gopalan Nair, AOR
Mr. Shreyansh Agrawal, Adv.

Mr. Alok Gupta, AOR

Mr. S. S. Shroff, AOR
Mr. R. C. Kohli, AOR
Mr. D. Abhinav Rao, AOR
Mr. Aakarshan Aditya, AOR
Mr. Vinodh Kanna B., AOR
Mr. Sandeep Singh, AOR
Ms. N. Annapoorani, AOR
Mr. S. Gowthaman, AOR
Mr. Rajiv Yadav, AOR
Mr. Sameer Shrivastava, AOR

Mr. Debojit Borkakati, AOR

Mr. Mahfooz Ahsan Nazki, AOR
Mr. Polanki Gowtham, Adv.
Mr. T Vijaya Bhaskar Reddy, Adv.
Mr. Kv Girish Chowdary, Adv.

Mr. Meeran Maqbool, Adv.
Ms. Ruchi Guasain, Adv.

Ms. Misha Rohatgi, AOR
Mr. Ravi Prakash, AOR

Mr. Pukhrambam Ramesh Kumar, AOR
Mr. Karun Sharma, Adv.
Ms. Rajkumari Divyasana, Adv.

Mr. Vikrant Singh Bais, AOR

Mr. Raghvendra Kumar, AOR
Mr. Anand Kumar Dubey, Adv.
Mr. Devvrat Singh, Adv.
Ms. Harsha Sharma, Adv.

Mr. Vinod Sharma, AOR

M/S. Ram Sankar & Co, AOR
Dr. Ram Sankar, Adv.
Mr. Krishna Pandey, Adv.
Ms. Jasmine Khurana, Adv.
Mr. Gaurav Khosla, Adv.

Mr. Subhro Sanyal, AOR
Ms. Nidhi Jaswal, AOR
Mr. Rakesh Kumar-i, AOR
Mr. Parminder Singh Bhullar, AOR

M/S. Mukesh Kumar Singh And Co., AOR
Mr. Vineet Singh, Adv.
Mr. Mukesh Kumar Singh, Adv.
Mr. Narendra Kumar Goyal, Adv.
Mr. Chandrakant Sukumar Sarkar, Adv.
Mr. C M Dwivedi, Adv.
Mr. Suresh Prasad, Adv.
Mr. Vipin Sandu, Adv.
Mr. Nandeesh, Adv.
Mr. Ikshit Singhal, Adv.
Mr. K Venkateshwara Prasad, Adv.

Mr. Yashraj Singh Bundela, AOR
Mr. Surjeet Singh, Adv.
Mr. Pawan, Adv.
Ms. Jyoti Verma, Adv.

Mr. Senthil Jagadeesan, AOR
Mr. Vinay Garg, AOR

Ms. G. Indira, AOR
Mr. Yoginder Handoo, AOR
Mr. Anil Kumar, AOR
Ms. Lubna Naaz, AOR

Ms. Shashi Kiran, AOR
Dr. Satish Chandra, Adv.
Ms. Sangeeta Bhalla, Adv.

Ms. Deepanwita Priyanka, AOR

Ms. Rakhi Ray, AOR
Mr. M. P. Devanath, AOR

Mr. Shovan Mishra, AOR
Ms. Bipasa Tripathy, Adv.

Ms. G. Indira, AOR

Mr. Anuj Bhandari, AOR
Mr. Anuj Bhandari, Adv.
Mrs. Disha Bhandari, Adv.

Mr. Neeraj Shekhar, AOR
Dr. Sumit Kumar, Adv.
Mr. P. R. Rajhans, Adv.
Mr. Abhishek Pandey, Adv.
Mr. Rajesh Kumar Maurya, Adv.
Mr. Chandra Pratap, Adv.
Mr. Karan Tomar, Adv.

Mr. Mohit Paul, AOR
Mr. Nischal Kumar Neeraj, AOR
Mr. Nishit Agrawal, AOR

Ms. Aishwarya Bhati, A.S.G.
Ms. Suhashini Sen, Adv.
Mr. Rajesh Kr.singh, Adv.
Mr. S.s.rebello, Adv.
Mr. Subhranshu Padhi, Adv.
Mr. Archana Pathak Dave, Adv.
Mr. Wasim Qadri, Adv.
Ms. Ruchi Kohli, Adv.
Mr. Kanu Agrawal, Adv.
Mr. Bhuvan Kapoor, Adv.
Mr. Varun Chugh, Adv.
Ms. Indira Bhakar, Adv.
Dr. Arun Kumar Yadav, Adv.
Mr. Shreekant Neelappa Terdal, AOR

Mr. Pranav Sachdeva, AOR
Mr. Ashutosh Dubey, AOR

Mr. Chandra Prakash, AOR
Ms. Rimali Batra, Adv.
Mr. Abhishek Lalwani, Adv.

Ms. Muskan Surana, Adv.
Ms. Astha Sharma, AOR

Mr. T. R. B. Sivakumar, AOR
Ms. Manju Jetley, AOR

Mr. Harsh V. Surana, AOR

Mr. Puneet Taneja, AOR
Mr. Manmohan Singh Narula, Adv.
Mr. Amit Yadav, Adv.

Ms. Surabhi Sanchita, AOR

Mr. V. N. Raghupathy, AOR
Mr. Manendra Pal Gupta, Adv.

Ms. Charu Ambwani, AOR
Mr. Vinay Garg, AOR
M/S. M. V. Kini & Associates, AOR

Mr. Pradeep Misra, AOR
Mr. Daleep Dhyani, Adv.
Mr. Manoj Kumar Sharma, Adv.
Mr. Suraj Singh, Adv.

Mr. Manish Kumar, AOR
Mr. Ravi Shanker Jha, Adv.

Ms. Jyoti Mendiratta, AOR

Ms. Rooh-e-hina Dua, AOR
Mr. Harshit Khanduja, Adv.

Mr. Vivek Gupta, AOR
Mr. M. Shoeb Alam, AOR
Ms. Divya Jyoti Singh, AOR

Ms. Aswathi M.k., AOR
Mr. Gopal Jha, AOR
Mr. Shishir Deshpande, AOR
Mr. D.kumanan, AOR
Ms. Pritha Srikumar Iyer, AOR
Mr. Vikas Mehta, AOR
Mr. K. Paari Vendhan, AOR
Ms. Surbhi Mehta, AOR

Mr. Shuvodeep Roy, AOR
Mr. Kabir Shankar Bose, Adv.
Mr. Deepayan Dutta, Adv.
Mr. Saurabh Tripathi, Adv.

Mr. Akshay Girish Ringe, AOR
Gaurav, AOR
Ms. Puja Sharma, AOR
Mr. Gautam Narayan, AOR
Mr. Neeraj Kumar Gupta, AOR
Mr. Danish Zubair Khan, AOR

Mr. Ajay Vikram Singh, AOR
Mrs. Priyanka Singh, Adv.
Mr. Pankaj Kumar, Adv.
Mr. Omkar, Adv.
Mr. Shubham Singh, Adv.

Mr. Gaurav Kejriwal, AOR

Mr. Mukesh Verma, Adv.
Mr. Pankaj Kumar Singh, Adv.
Mr. Pawan Kumar Shukla, Adv.
Mr. Yash Pal Dhingra, AOR

Mr. Tapesk Kumar Singh, AOR
Mr. Aditya Pratap Singh, Adv.
Mr. Priyanshu Malik, Adv.

Ms. Shagun Matta, AOR

Mr. Anurag Kishore, AOR

Ms. Mayuri Raghuvanshi, AOR
Mr. Vyom Raghuvanshi, Adv.

Ms. Purnima Jauhari, AOR
Dr. Brij Bhushan K. Jauhari, Adv.

Mr. O.p.singh, Adv.
Mr. Harsh Mahan, Adv.

Mr. Hiren Dasan, AOR
Ms. Malvika Kapila, AOR
Mr. Dhananjaya Mishra, AOR
M/S. Karanjawala & Co., AOR

Mr. Ajay Agrawal, A.A.G.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Kamendra Mishra, AOR

M/S. S. Narain & Co., AOR
Mr. Sandeep Narain, Adv.
Ms. Kanak Malik, Adv.

Mr. Ayush Sharma, AOR
Mr. Kuldip Singh, AOR
Ms. Anushree Prashit Kapadia, AOR
Mr. Ketan Paul, AOR

M/S. Ram Sankar & Co, AOR
Dr. Ram Sankar, Adv.
Mr. Krishna Pandey, Adv.
Ms. Jasmine Khurana, Adv.
Mr. Gaurav Khosla, Adv.

Mr. Ajay Pal, AOR
Mr. Gaurav Choudhary, AOR
Gaurav, AOR
Ms. Tulika Mukherjee, AOR
Mr. Rajan Narain, AOR
Mr. Sunil Fernandes, AOR
Mr. Vikrant Singh Bais, AOR
Ms. Diksha Rai, AOR
Mr. Soumya Dutta, AOR
Sameer Kumar, AOR

Ms. Aishwarya Bhati, A.S.G.
Mr. Gurmeet Singh Makker, AOR
Ms. Suhasini Sen, Adv.
Mr. Rajesh Kumar Singh, Adv.
Mr. S.s. Rebello, Adv.
Mr. Subhranshu Padhi, Adv.
Ms. Archana Pathak Dave, Adv.
Mr. Wasim Qadri, Adv.
Ms. Ruchi Kolhi, Adv.

Mr. Talha Abdul Rahman, AOR
Ms. Sakshi Kakkar, AOR

Ms. Astha Tyagi, AOR
Mr. Anas Tanwir, AOR

Mr. Mritunjay Kumar Sinha, AOR
Mrs. Vimal Sinha, Adv.

Mr. Durga Dutt, AOR

Mr. Avijit Mani Tripathi, AOR
Mr. Vikas Bansal, Adv.
Ms. Rekha Bakshi, Adv.

Mr. Upendra Mishra, Adv.
Mr. P. S. Negi, Adv.

Ms. Rashmi Malhotra, AOR
Mr. Akhil Anand, AOR

Ms. Divya Roy, AOR
Mr. Sanjeet Singh, Adv.
Ms. Sneha Masani, Adv.

Ms. Madhumita Bhattacharjee, AOR
Ms. Urmila Kar Purkayasthe, Adv.
Ms. Srija Choudhury, Adv.

Mr. Rishi Matoliya, AOR
Mr. D. Abhinav Rao, AOR

Mrs. Aishwarya Bhati, A.S.G.
Mr. Raj Bahadur Yadav, AOR
Mrs. Archana Pathak Dave, Adv.
Mrs. Alka Agarawal, Adv.
Mrs. Baby Devi Bonia, Adv.
Mr. Anirudh Bhat, Adv.
Mrs. Ruchi Kohli, Adv.
Mrs. Sonali Jain, Adv.
Mr. Prashant Singh Ii, Adv.

Mr. Nirnimesh Dube, AOR

Mr. Ravindra S. Garia, AOR
Mr. Shashank Singh, Adv.
Mr. Madan Chandra Karnatka, Adv.
Mr. Kapil Dev Vishwakarma, Adv.

Mr. Sahil Tagotra, AOR
Ms. Abhivyakti Banerjee, Adv.
Mr. Gajendra Singh Negi, Adv.
Ms. Sakshi Garg, Adv.

M/S. Ahmadi Law Offices, AOR
Mr. Shariq Ahmed, Adv.
Mr. Tariq Ahmed, Adv.

Mr. Ramji Srinivasan, Sr. Adv.
Mr. Sacchin Puri, Sr. Adv.
Ms. Rimali Batra, Adv.
Mr. Abhishek Lalwani, Adv.
Mr. Divye Chugh, Adv.
Ms. Namrata Saraogi, Adv.
Ms. Shweta Arora, Adv.
Mr. Sanjay Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The status report has been filed on behalf of the Commission for Air Quality Management in National Capital Region and adjoining areas in compliance of order dated 10.10.2023. The report is comprehensive but the problem of the air quality still persists. One of the main issues flagged is of crop burning.

Learned Amicus suggests that the concerned States to file an affidavit setting forth what steps they have taken to redeem the position in the conspectus of the report before us.

We call upon the State of Punjab, Haryana, Uttar Pradesh, Rajasthan and Delhi to file the affidavits within a week. The affidavits be filed under the signatures of Chief Secretaries of the respective States.

The Commission will also state before us in a tabular form the result for the relevant period which is when the problem starts till one day before the next date.

List on 07.11.2023.

I.A. NO.197969/2023

After some arguments, learned ASG submits that she is not pressing this application and seeks withdrawal of the application to work out the remedies, if any, in an appropriate proceedings.

Application stands dismissed as withdrawn accordingly with the aforesaid liberty.

**(RASHMI DHYANI PANT)
COURT MASTER**

**(POONAM VAID)
COURT MASTER**